HIGH COURT OF BOMBAY : NAGPUR BENCH : NAGPUR.

No. N- 5868 /2023
Dated: 22/12/2023

- **N O T I C E** -

In addition to the Notice bearing No.N- 5830/2023 dated 21/12/2023 (available on official website), the dates for hearing of urgent matters/fresh matters by His Lordship Hon'ble Shri Justice Abhay J. Mantri, during the 2nd Part of Christmas vacation i.e. from 28/12/2023 to 01/01/2024.

Under directions of His Lordship urgent circulation for the sitting of Hon'ble Court for 29/12/2023 will be considered only on 28/12/2023 till 4.00 p.m. No filing will directly be accepted before the Hon'ble Court.

Sd/-
Registrar
(Judicial)

22nd December, 2023.

Copy forwarded with compliments for information to :-

1) The Registrar General, High Court, Appellate Side, Bombay.
2) The Registrar (Admn.), High Court, Bench at Nagpur.
3) The Secretary, High Court Bar Association, Nagpur.
4) The Government Pleader, High Court Bench at Nagpur.
5) The Secretary, District Court Bar Association, Nagpur.
6) The Director, J.O.T.I., Nagpur.
7) The Principal District & Sessions Judge, _____
and The District Judge, _____ with a request to communicate the same to the Bar Association.
8) The Deputy Registrars,
9) Senior Private Secretary
10) The Chief Translator & Intr.
11) Deputy Chief Translator & Intr.
12) The Assistant Registrars
13) The Librarian.
14) All Section Officers
15) Protocol Officer cum Court Keeper
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18) R.K.P.

Sd/-
Registrar
(Judicial)